

अण्डमान तथा निकोबार राजपत्र
ANDAMAN AND NICOBAR GAZETTE



असाधारण

EXTRAORDINARY

प्राधिकार से प्रकाशित

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No. 62, Port Blair, Thursday, May 24, 1973/Jyaistha, 3, 1895.

ANDAMAN AND NICOBAR ADMINISTRATION
Chief Commissioner's Secretariat,

NOTIFICATION

Port Blair, the 24th May, 1973 Jaistha 3, 1895.

No. 65/73/F. No. 81-14/72-J. I.—In Exercise of the powers conferred by subsection (1) of section 3 of the Andaman and Nicobar Islands (Protection of Aboriginal Tribes) Regulation, 1956 (Regulation 3 of 1956), the Chief Commissioner, Andaman and Nicobar Islands, hereby makes the following amendment to the Administration's notification No. AN/PATR/3(I) 1 dated the 2nd April, 1957, published in Andaman and Nicobar Gazette, Extraordinary No. 3 of the same date as subsequently amended namely :—

AMENDMENTS

In the said notification as subsequently amended in clause (c), item (i) 'Rutland' shall be omitted.

HAR MANDER SINGH,
Chief Commissioner,
Andaman and Nicobar Islands
By Order and in the name of the Chief Commissioner,

K. K. WARRIAR,
Assistant Secretary (Genl.)